

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

No. 1199
Date of Presentation of application for Copy 09/08/19
of Pages 1
Copying Fee 5/-
Registration & Postage Fee
Total ₹ 20/-
Date of Receipt
Record (IB)-531(ND)2018
Date of Preparation of Copy 14-8-19
Date of Delivery of Copy 14-8-19

[Signature]
14/8/19
Registrar/Court Officer
National Company Law Tribunal
New Delhi

COARM:

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2019

NAME OF THE COMPANY: M/s. Siddhi Vinayak Power Generation &
Distributors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present for the Petitioner: Ms. Namrata Ranga, Advocate for RP

ORDER

CA 829/2019 which was also taken on the last date of hearing has been filed invoking the provision of Section 33 of the Code. In view of the submissions recorded vide previous order, this application merits consideration. The consent of the Liquidator, Mr. Nilesh Sharma has been filed. Subject to the filing of certificate of registration, he is being confirmed as the liquidator in this case. Interim reports be filed.

Application stands disposed off.



[Signature]
(Ina Malhotra)
Member (J)

[Signature]
14/8/19
सहायक पंजीयक
ASSISTANT REGISTRAR
राष्ट्रीय कम्पनी विधि अधिकरण
NATIONAL COMPANY LAW TRIBUNAL
C.G.O. COMPLEX, NEW DELHI-110003

(Sapna)